## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 1089/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

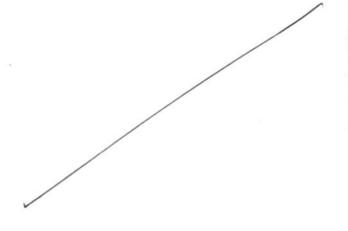
SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: M/s. Balkrishna Industries Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE



ORDER CSP 1088/230-232/NCLT/MB/MAH/2017 CSP 1089/230-232/NCLT/MB/MAH/2017

Company Petitions are admitted. List this matter on 24.1.2018.

Sd/-

Member (Technical)

M. K. SHRAWAT Member (Judicial)